

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 43 OF 2010

BEFORE THE REGISTRAR S.G. SHAH

UMESH SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 25/04/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan,Adv.

For Respondent(s)

Mr. Anant Sharma, Adv.

Mr. Gopal Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Registry to process the matter for final hearing.

(S.G. SHAH)  
REGISTRAR